

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAYANT SINHA) : (a) The Reserve Bank of India (RBI) and National Bank for Agriculture and Rural Development (NABARD) have informed that they have no information in this regard.

(b) The studies carried by RBI and NABARD in some select banks revealed certain deficiencies in implementation of the Interest Subvention Scheme for short term crop loans. All the banks were therefore, advised by RBI/NABARD to take corrective steps immediately. Banks were advised to conduct a comprehensive scrutiny of their entire agriculture loan portfolio with special focus on the agriculture gold loan portfolio.

PSBS loans to corporate houses and farmers

963. SHRI RAM KUMAR KASHYAP: Will the Minister of FINANCE be pleased to state:

(a) the quantum of loan disbursed by the Public Sector Banks (PSBs) during the last three years to the farmers and to the corporate houses respectively;

(b) the quantum of loan recovered by the Banks from the farmers and corporate houses respectively during the last three years;

(c) whether the PSBs are giving more loan to corporate houses than farmers despite poor recovery of loans from corporate houses; and

(d) if so, the reasons therefor?

THE MINISTER OF FINANCE (SHRI ARUN JAITLEY): (a) to (d) The information is being collected and will be laid on the Table of the House .

Black money in foreign countries

964. KUMARI SELJA: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Switzerland, UK, Spain, etc. have provided black money accounts details to Government;

(b) if so, the details thereof

(c) whether the Special Investigation Team (SIT) has scrutinised the reports;

(d) if so, the details thereof; and

(e) the steps being taken by Government to get back the black money into our country?